

sion is also being demanded in the other countries?

Shri Manubhai Shah: Yes, some demands for that are there, to the tune of about Rs. 2½ lakhs.

Shri B. K. Das: May I know whether the question of price and quality is being considered, so that they may purchase our paper?

Shri Manubhai Shah: As regards the quality of papers which are being exported and which are being manufactured, all the papers which have been mentioned are some of the best. As regards price, that is where we are outpriced; that matter is being looked into.

श्री म० ला० द्विवेदी : मैं जानना चाहता हूँ कि जो एक्सपोर्ट कौन्सिल बनाई गई है उस के सदस्य कौन-कौन से हैं ?

श्री मनभाई साहू : सभी उस के बनाने पर विचार हो रहा है ।

Shri Tyagi: Do Government propose to set up separate councils for all the export commodities?

Shri Manubhai Shah: No. It is only when there is some substantial amount involved, and there is great potentiality for export that a separate council is set up; otherwise, for specific industries, small panels are being constituted.

Joint Investigation of Nepal Border Raids

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- +2. { **Shri P. K. Deo:**
Shri Narendra Singh Mahida:
Shri Basumatari:
Shri Surendra Pal Singh:
Shri Indrajit Gupta:
Shri P. R. Chakraverti:
Shri D. C. Sharma:
Shri P. C. Borooh:
Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:
Shri Bibhuti Mishra:
Shri Daji:
Shri Ram Ratan Gupta:
Shrimati Maimoona Sultan:
Shri Yogendra Jha:
Shri Yashpal Singh:

Will the **Prime Minister** be pleased to state:

(a) whether India and Nepal have agreed to joint investigation of the Nepal border raids;

(b) if so, the composition of the joint Committee; and

(c) whether they have given any Interim report?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Joint informal enquiries can be held at the initiative of either Government with a view to remove misunderstandings and settle differences of opinion concerning facts of a case.

(b) Both Governments nominate their representative on an *ad hoc* basis, each time it is decided to hold such an enquiry.

(c) The representative of the Government of India has submitted reports on the two enquiries held so far.

Shri P. K. Deo: In view of the desirability of establishing better relationship with the Nepalese Government, are Government considering having joint police measures, security measures, to stop these border raids?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): I do not quite understand it. The hon. Member means that our police should enter Nepal because the situation arises in Nepal and not in India. I do not think it will be at all desirable for our police to enter Nepal. It will not be welcomed by the Nepal Government.

Shri P. K. Deo: Sometimes we get reports that a bullet from the Nepal side also hits people on this side. So it is a matter of concern to both Governments.

Shri Jawaharlal Nehru: Once or twice that has been reported. It has been inquired into. But that does not mean that our police should enter Nepal. In a sense, it is something

which perhaps the Nepal Government will not like very much.

Shri Indrajit Gupta: In reply to part (c) of the question, it was stated that the Indian representative had submitted a report. May I take it therefrom that the Nepalese members of the Commission have not submitted their report or that they disagree with the Indian report or that they still adhere to the view that the people responsible for the border raids operate from Indian territory?

Shri Jawaharlal Nehru: I do not think the report of the other party has been received by us. My impression is that in regard to one or two inquiries there was agreement that there was no intrusion from India—there was no evidence to that effect. In regard to one matter, there was difference of opinion. We have not seen the report of the Nepalese representatives yet.

Shri Hari Vishnu Kamath: Has it been mutually agreed that in each case the findings of the joint investigation committee will be accepted by both sides without question and will be binding on both sides?

Shri Dinesh Singh: These officials have submitted individual reports. There is now a proposal to have a joint report by both the officials together.

Shri Hari Vishnu Kamath: My question is whether the report will be acceptable to both sides.

Mr. Speaker: That is the proposal. Therefore, they are going to have that.

Shri D. C. Sharma: When will this joint committee start functioning and of whom will it be composed?

Shri Jawaharlal Nehru: It has been functioning for some time, as I have just stated.

Shri P. C. Borooah: May I know whether the Nepal Government have asked for the extradition of some people in connection with these border raids? If so, what is the reaction of Government thereto?

Shri Jawaharlal Nehru: No, not that I am aware of. Extradition from which country to where?

Shri Bhagwat Jha Azad: May I know whether in any of the cases investigated by the committee it has been found out that our side has been the aggressor on the Nepal boundary?

Shri Jawaharlal Nehru: There is no 'side' in this. They are individuals. They do not belong to a 'side'. So far as our reports go, there has been no proof adduced of any Indian nationals crossing over the border from our side or returning to us.

श्री भक्त दर्शन : श्रीमान्, मैं यह जानना चाहता हूँ कि इस प्रकार की अब तक कुल कितनी घटनाएँ हुई हैं जिनकी वजह से यह कमीशन नियुक्त करने की आवश्यकता पड़ी और कहां वे घटनाएँ हुई हैं ?

श्री जवाहरलाल नेहरू : यह तो मैं जानता नहीं क्यों कि यह सब घटनाएँ नेपाल में हुई हैं, वे इन का व्योरा रखते होंगे । हमारे यहां तो कुछ होता नहीं । कुछ हम भुनते हैं, कुछ अखबारों में छपता है । कभी कोई कुछ निख देता है । फेहरिस्त तो उनके पास होगी ।

Former French Possessions in India

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- Shri Narendra Singh Mahida:
 Shri P. K. Deo:
 Shri D. C. Sharma:
 Shri Surendra Pal Singh:
 Shri Prakash Vir Shastri:
 Shri Kachhavalaya:
 Shri Bade:
 *3. Shri Yashpal Singh:
 Shri A. N. Vidyalkar:
 Shri A. V. Raghavan:
 Shri M. K. Kumaran:
 Shri Umanath:
 Shri H. N. Mukerjee:
 Dr. L. M. Singhi:
 Shri Hem Barua:

Will the **Prime Minister** be pleased to state:

(a) whether the *de-jure* transfer of Pondicherry and other former French